After these price revisions, the OMCs' under-recoveries during 2010-11 at an average annual crude oil price of \$75 per barrel, were projected to be approximately Rs. 53,000 crore. However, the OMCs' actual under-recovery will depend upon the movement of international oil prices during the current financial year.

Naming of MGNREGA

- 907. SHRI RANJITSINH VIJAYSINH MOHITE-PATIL: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether it has come to the notice of Government that the Ministry is still continuing with the old usage National Rural Employment Guarantee Act (NREGA) in regard to issuing sanctions worth thousands crores of rupees under the Act albeit the name of the Act has been changed as Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA);
- (b) whether it is a fact that such mistake on the part of the Ministry may lead Government in troubles if it is challenged in a court of law and the approval could then be rendered illegal; and
 - (c) whether Government has taken any remedial measures in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (c) Sanction orders for fund releases are issued under the changed name of Mahatma Gandhi NREGA once the change in the name has been made effective. Since funds are released from the dedicated budget head for the purpose and recipient account at the State/district level are also dedicated in which the funds so released are credited, there is no scope for any other use of the funds.

No work for job card holders under MGNREGS

908. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that gross anomalies and misuse of funds under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) have been reported in Assam as well as in other States;
 - (b) if so, the details of the cases registered in this regard;
- (c) whether it is also a fact that people with job cards are not able to find any job for years and are forced to migrate to towns and cities in search of job and food;
 - (d) if so, the details thereof; and
- (e) what steps Government has initiated to stop the malpractices and ensure that the poor people with job cards are benefited at least?